

841/95

Registrar

03.11.97

Single Bench is not available today. Let it be listed before S.B. for orders/directions on 28.11.97.

~~Registrar~~

28.11.97

Hon. Mr S. Dayal, AM

Note for the applicant. Shri P. Mathur learned counsel for the respondents. Case has been listed for consideration of MA 267/96 which has been filed for ~~substituting~~ substituting the name of one Smt Annapurna Banerjee in place of the applicant.

The order sheet shows that none remain present for the applicant on 19.2.97, 14.3.97, 5.5.97, 3.7.97 & 22.9.97. On 20.6.97 Shri S.K. Dey had appeared for the applicant & mentions that he was instructed to appear in this case & filed vakalatnama. No vakalatnama had been filed by him. Therefore, this case is dismissed for default & for non prosecution.


AM

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